

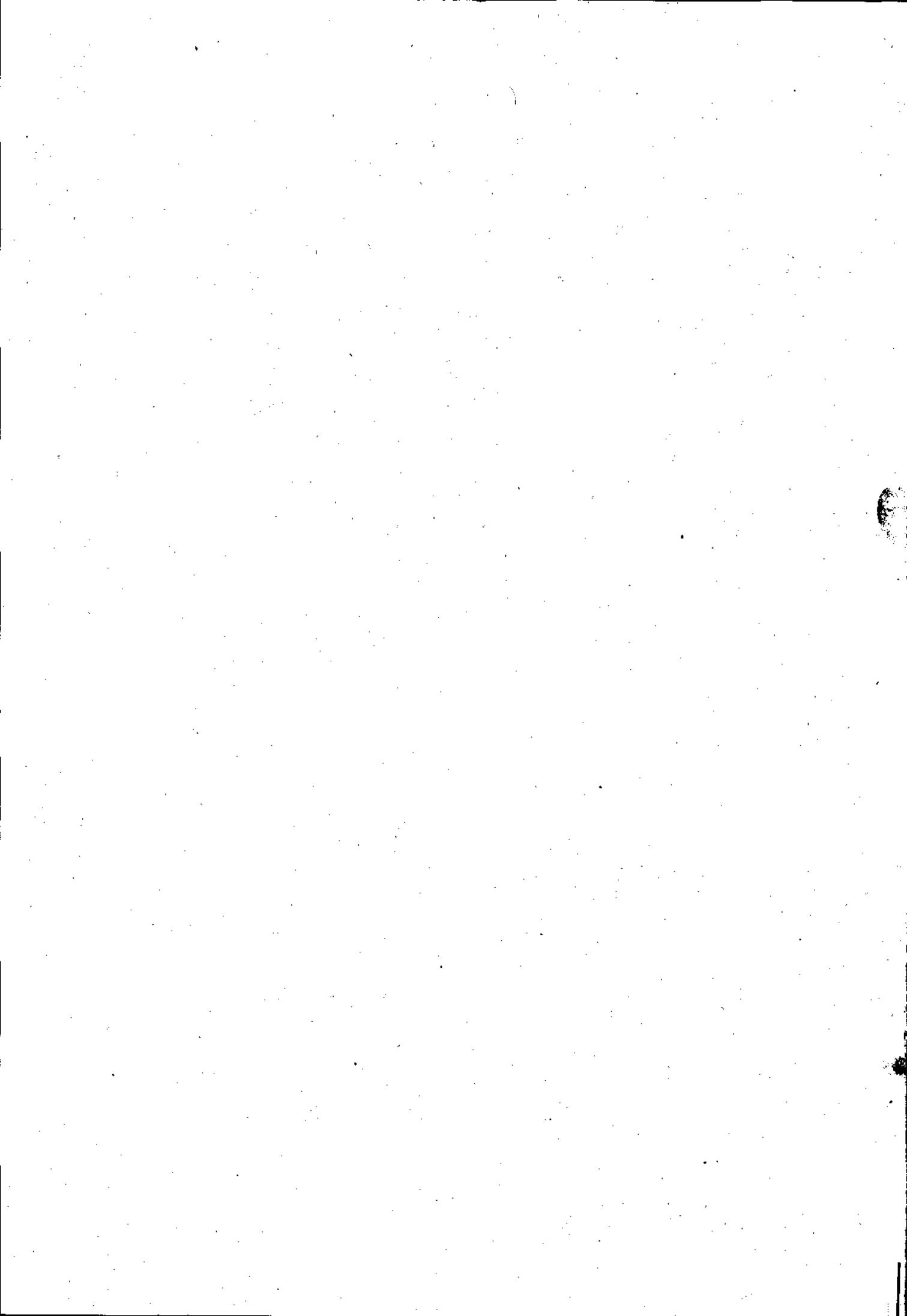
# **THE ODISHA APPROPRIATION ACT, 2014**

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# The Odisha



# Gazette

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**LAW DEPARTMENT**

**NOTIFICATION**

**The 31st July, 2014**

No.7389-I-Legis-9/2014/L.A.—The following Act of the Odisha Legislative Assembly having been assented to by the Governor on the 29th July, 2014 is hereby published for general information.

ODISHA ACT 7 OF 2014

## **THE ODISHA APPROPRIATION ACT, 2014**

**AN ACT TO AUTHORISE PAYMENT AND APPROPRIATION OF CERTAIN  
SUMS FROM AND OUT OF THE CONSOLIDATED FUND OF THE  
STATE OF ODISHA FOR THE SERVICES OF  
THE FINANCIAL YEAR 2014-2015.**

BE it enacted by the Legislature of the State of Odisha in the Sixty-fifth Year of the Republic of India as follows:—

Short title.

1. This Act may be called the Odisha Appropriation Act, 2014.

Issue of Rs.81720,95,02,000 out of the Consolidated Fund of the State of Odisha for the financial year 2014-2015.

2. From and out of the Consolidated Fund of the State of Odisha there may be paid and applied sums not exceeding those specified in column (3) of the Schedule amounting in the aggregate to the sum of Eighty-one thousand seven hundred twenty crores, ninety-five lakhs and two thousand rupees towards defraying several charges which will come in course of payment during the financial year 2014-2015 in respect of the services and purposes specified in column(2) of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Odisha by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said financial year.

## THE SCHEDULE

(See sections 2 and 3)

(1)	(2)	(3)			
		Sums not exceeding		Total	
No. of vote	Services and purposes	Voted by the Assembly	Charged on the Consolidated Fund		
		Rs.	Rs.	Rs.	
1	Expenditure relating to the Home Department.	Revenue	2781,53,82,000	55,67,96,000	2837,21,78,000
		Capital	380,65,60,000	..	380,65,60,000
2	Expenditure relating to the General Administration Department.	Revenue	146,98,54,000	10,25,79,000	157,24,33,000
		Capital	121,10,58,000	1,000	121,10,59,000
3	Expenditure relating to the Revenue and Disaster Management Department.	Revenue	3365,38,37,000	10,04,000	3365,48,41,000
		Capital	55,73,00,000	..	55,73,00,000
4	Expenditure relating to the Law Department.	Revenue	253,85,92,000	10,00,000	253,95,92,000
		Capital	3,30,00,000	..	3,30,00,000
5	Expenditure relating to the Finance Department.	Revenue	8710,13,54,000	6,10,03,000	8716,23,57,000
		Capital	150,77,91,000	..	150,77,91,000
6	Expenditure relating to the Commerce Department.	Revenue	60,24,24,000	20,000	60,24,44,000
		Capital	18,14,00,000	..	18,14,00,000
7	Expenditure relating to the Works Department.	Revenue	1659,67,70,000	4,81,75,000	1664,49,45,000
		Capital	2221,52,28,000	1,00,00,000	2222,52,28,000
8	Expenditure relating to the Odisha Legislative Assembly.	Revenue	49,17,04,000	44,06,000	49,61,10,000
		Capital	2,50,00,000	..	2,50,00,000
9	Expenditure relating to the Food Supplies and Consumer Welfare Department.	Revenue	1406,93,88,000	..	1406,93,88,000
10	Expenditure relating to the School and Mass Education Department.	Revenue	9240,97,22,000	10,01,000	9241,07,23,000
		Capital	111,04,27,000	..	111,04,27,000
11	Expenditure relating to the Scheduled Tribes and Scheduled Caste Development, Minorities and Backward Classes Welfare Department.	Revenue	1855,14,61,000	15,000	1855,14,76,000
		Capital	601,14,90,000	..	601,14,90,000
12	Expenditure relating to the Health and Family Welfare Department.	Revenue	3392,36,70,000	37,50,000	3392,74,20,000
		Capital	529,99,76,000	..	529,99,76,000

Contd....3

(1)	(2)	(3)			
		Sums not exceeding			
No. of vote	Services and purposes		Voted by the	Charged on the	Total
			Assembly	Consolidated Fund	
			Rs.	Rs.	Rs.
13	Expenditure relating to the Housing and Urban Development Department.	Revenue	2169,29,95,000	2,28,73,000	2171,58,68,000
		Capital	867,06,01,000	..	867,06,01,000
14	Expenditure relating to the Labour & Employees State Insurance Department.	Revenue	144,49,36,000	..	144,49,36,000
		Capital	1,00,24,000	..	1,00,24,000
15	Expenditure relating to the Sports and Youth Services Department.	Revenue	49,77,43,000	5,00,000	49,82,43,000
		Capital	43,18,61,000	..	43,18,61,000
16	Expenditure relating to the Planning and Co-ordination Department.	Revenue	1154,36,36,000	..	1154,36,36,000
		Capital	225,24,32,000	..	225,24,32,000
17	Expenditure relating to the Panchayati Raj Department.	Revenue	6809,10,28,000	4,20,94,000	6813,31,22,000
		Capital	20,91,21,000	..	20,91,21,000
18	Expenditure relating to the Public Grievances and Pension Administration Department.	Revenue	1,71,44,000	5,00,000	1,76,44,000
19	Expenditure relating to the Industries Department.	Revenue	18,86,39,000	..	18,86,39,000
		Capital	6,000	..	6,000
20	Expenditure relating to the Water Resources Department.	Revenue	1705,01,46,000	2,30,12,000	1707,31,58,000
		Capital	3392,93,15,000	11,51,84,000	3404,44,99,000
21	Expenditure relating to the Transport Department.	Revenue	66,59,09,000	6,50,000	66,65,59,000
		Capital	185,20,00,000	..	185,20,00,000
22	Expenditure relating to the Forest and Environment Department.	Revenue	714,54,16,000	16,70,000	714,70,86,000
		Capital	3,50,06,000	..	3,50,06,000
23	Expenditure relating to the Agriculture Department.	Revenue	2598,58,10,000	1,80,000	2598,59,90,000
		Capital	136,39,00,000	..	136,39,00,000
24	Expenditure relating to the Steel and Mines Department.	Revenue	79,19,25,000	..	79,19,25,000

Contd.....4

(1) No. of vote	(2) Services and purposes	(3) Sums not exceeding			
		Voted by the Assembly	Charged on the Consolidated Fund	Total	
		Rs.	Rs.	Rs.	
25	Expenditure relating to the Information and Public Relations Department.	Revenue Capital	56,75,21,000 3,75,00,000	5,00,000 ..	56,80,21,000 3,75,00,000
26	Expenditure relating to the Excise Department.	Revenue Capital	60,42,88,000 5,00,00,000	5,01,000 ..	60,47,89,000 5,00,00,000
27	Expenditure relating to the Science and Technology Department.	Revenue	63,81,60,000	..	63,81,60,000
28	Expenditure relating to the Rural Development Department.	Revenue Capital	1695,48,39,000 2983,40,01,000	5,50,000 50,00,000	1695,53,89,000 2983,90,01,000
29	Expenditure relating to the Parliamentary Affairs Department.	Revenue	20,63,22,000	8,57,20,000	29,20,42,000
30	Expenditure relating to the Energy Department.	Revenue Capital	31,43,01,000 1251,74,77,000	.. ..	31,43,01,000 1251,74,77,000
31	Expenditure relating to the Handlooms, Textiles & Handicrafts Department.	Revenue Capital	146,08,60,000 69,11,000	.. ..	146,08,60,000 69,11,000
32	Expenditure relating to the Tourism and Culture Department.	Revenue Capital	109,98,82,000 137,26,99,000	7,00,000 ..	110,05,82,000 137,26,99,000
33	Expenditure relating to the Fisheries and Animal Resources Development Department.	Revenue Capital	439,33,12,000 85,75,81,000	1,000 ..	439,33,13,000 85,75,81,000
34	Expenditure relating to the Co-operation Department.	Revenue Capital	827,34,96,000 280,60,06,000	50,000 ..	827,35,46,000 280,60,06,000
35	Expenditure relating to the Public Enterprises Department.	Revenue	3,92,96,000	..	3,92,96,000
36	Expenditure relating to the Women and Child Development Department.	Revenue Capital	4522,40,75,000 144,25,00,000	60,000 ..	4522,41,35,000 144,25,00,000

Contd.....5

(1)	(2)	(3)			
		Sums not exceeding			
No. of vote	Services and purposes		Voted by the	Charged on the	Total
			Assembly	Consolidated Fund	
			Rs.	Rs.	Rs.
37	Expenditure relating to the Information Technology Department.	Revenue	138,19,49,000	..	138,19,49,000
38	Expenditure relating to the Higher Education Department.	Revenue	2131,40,35,000	1,00,000	2131,41,35,000
		Capital	71,50,00,000	..	71,50,00,000
39	Expenditure relating to the Employment and Technical Education & Training Department.	Revenue	216,64,41,000	..	216,64,41,000
		Capital	297,32,96,000	..	297,32,96,000
40	Expenditure relating to the Micro, Small & Medium Enterprises Department.	Revenue	95,33,76,000	..	95,33,76,000
		Capital	1,50,02,000	..	1,50,02,000
	Expenditure relating to the Appropriation for Reduction or Avoidance of Debt .	Revenue	..	500,00,00,000	500,00,00,000
	Expenditure relating to the Interest Payment .	Revenue	..	4729,18,00,000	4729,18,00,000
	Expenditure relating to the Internal Debt of the State Government.	Capital	..	2381,00,46,000	2381,00,46,000
	Expenditure relating to the Loans and Advances from the Central Government .	Capital	..	674,49,54,000	674,49,54,000
	Total				
	Revenue Account	:	58993,16,38,000	5325,12,10,000	64318,28,48,000
	Capital Account	:	14334,14,69,000	3068,51,85,000	17402,66,54,000
	GRAND TOTAL	:	73327,31,07,000	8393,63,95,000	81720,95,02,000

By Order of the Governor

M.R. PARIDA

Principal Secretary to Government, I/C

